

Title: Regarding the deteriorating law and order situation in Orissa.

MR. SPEAKER: Now, the House will take up the next item - Calling Attention. Shri Rajesh Pilot.

SHRI BRAJA KISHORE TRIPATHY (PURI): Mr. Speaker, Sir, we have given a notice to raise a matter of very urgent public importance regarding the deteriorating law and order situation in Orissa...(Interruptions) We have also personally met you and requested you to allow us to raise it. A very serious situation is prevailing in Orissa. The law and order situation is mostly deteriorating...(Interruptions) There is no law and order situation. In R. Udayagiri, 5000 tribals have revolted against the State Government of Orissa. As I said earlier, a most serious situation is prevailing there. There is a communal riot...(Interruptions)

>SHRI PRASANNA ACHARYA (SAMBALPUR): Sir, please allow us two minutes...(Interruptions)

MR. SPEAKER: Not now. I will allow you tomorrow.

... (Interruptions)

SHRI PRASANNA ACHARYA : Sir, the Chief Minister of Orissa is moving ... * There is absolutely no law and order...(Interruptions)

MR. SPEAKER: No. You cannot raise it today. Today, we have a very hectic agenda.

... (Interruptions)

>SHRI PADMA NAVA BEHERA (PHULBANI): We demand that the State Government should be removed. There is no law and order in the State of Orissa...(Interruptions)

SHRI PRASANNA ACHARYA (SAMBALPUR): Article 356 should be invoked in respect of Orissa...(Interruptions)

MR. SPEAKER: The Government will take note of it.

... (Interruptions)

MR. SPEAKER: As I said, the Government will make a note of it. Please take your seat.

* Expunged as ordered by the Chair